

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.06.2021 (FRIDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Anshum Jain	S. Sanyal Subhro Sanyal
2.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar